GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA UNSTARRED QUESTION NO. 1395 TO BE ANSWERED ON 12th FEBRUARY, 2019

CONTRACT LABOURERS IN FCI

1395. SHRI DHANANJAY MAHADIK: DR. J. JAYAVARDHAN: DR. HEENA VIJAYKUMAR GAVIT: SHRI MOHITE PATIL VIJAYSINH SHANKARRAO: SHRIMATI SUPRIYA SULE: SHRI SATAV RAJEEV:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

(a) the total number of labourers deployed in various depots of Food Corporation of India (FCI) along with their mode of deployment and payment, State-wise;

(b) whether the Government had decided to discontinue the system of contract labour in FCI and implement Direct Payment System (DPS);

(c) if so, whether the Contract labourers continue to be deployed and the DPS is yet to be implemented in various depots of FCI in violation of the said directives, if so, the details thereof and the reasons therefor along with the corrective steps taken in this regard;

(d) whether the contract/DPS labourers have been raising several demands including regularisation in FCI and if so, the details thereof and the reaction of the Government thereto along with the steps taken to meet the legitimate demands of the labourers; and

(e) the other steps taken/being taken by the Government for the welfare of contract workers in FCI?

ANSWER

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI C. R. CHAUDHARY)

(a): Total number of labourers deployed in various depots of Food Corporation of India (FCI) labour system-wise is as follows:

Labour system	Number of depots	Labour strength	
Departmental Labour	55	11887 (as on Dec. 18)	
Direct Payment	152	20845 (as on Dec. 18)	
System			
No Work No Pay	88	6797 (as on Dec. 18)	
system			
Contract workers	265	22417 (as on Dec. 17)	
Total	560	61946	

A statement showing the deployment and payment state-wise is enclosed as Annexure.

(b): Govt. has not decided to discontinue the system of contract labour in FCI.

- (c): (i) Contract labourers are deployed only in those depots where engagement of contract labour has not been banned by the Govt. of India (Ministry of Labour) by a notification issued under section 10 of the Contract Labour (R&A) Act, 1970.
 - (ii) There is no violation of any directives as contract labour are not deployed in any depot where the Government/Ministry of Labour has banned deployment of contract labour under the provisions of Section 10 of CL(R&A) Act.
- (d): (i) Direct Payment labour System (DPS) is governed by the settlements signed with the labour unions from time to time. Hence, question of their regularization does not arise.
 - (ii) Contract workers are employees of the contractor and there is no employer and employee relationship between the FCI and the contract workers.

(e): Nodal officers have been appointed at field level to ensure compliance with all the welfare measures to regulate the working conditions of contract labours and to ensure better facilities and adequate welfare provisions like EPF, Minimum Wages, ESI, Workmen Compensation etc., and facilities like canteen/restrooms, urinals and provision of drinking water by the contractor as per various labour laws.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE UNSTARRED QUESTION NO. 1395 DUE FOR ANSWER ON 12^{TH} FEBRUARY, 2019 IN THE LOK SABHA

SL. NO.	ZONE	REGION	LABOURS IN DEPARTMENTAL LABOUR SYSTEM	LABOURS IN DIRECT PAYMENT SYSTEM LABOUR	LABOURS IN NO WORK NO PAY SYSTEM LABOUR	contract labours as on dec 2017 as per labour licence
1	NZ	Delhi	813	189	0	0
2	-do-	UP	1178	1842	753	560
3	-do-	Rajasthan	315	0	971	1620
4	-do-	HP	0	0	52	
5	-do-	Punjab	321	8971	1413	1290
6	-do-	Haryana	1139	0	954	2431
7	-do-	J & K	0	480	0	
8	-do-	Uttrakhand	0	276	548	20
9	EZ	W. Bengal	2152	1161	275	2245
10	-do-	Bihar	1671	168	244	718
11	-do-	Orissa	1027	424	0	154
12	-do-	Jharkhand	568	149	39	110
13	WZ	Chhatisgarh	98	904	0	2833
14	-do-	Maharashtra	1255	242	121	1285
15	-do-	MP	0	251	0	1650
16	-do-	Gujarat	517	82	0	2480
17	NEZ	Assam	577	519	0	1518
18	-do-	N.E.F.	65	0	0	588
19	-do-	N & M	191	51	0	103
20	-do-	Arunachal Pradesh	0	0	0	
21	SZ	Tamil Nadu	0	1035	603	193
22	-do-	AP	0	2651	441	1092
23	-do-	Kerala	0	1049	227	419
24	-do-	Karnataka	0	401	156	1108
